

~ITEM NO.8

COURT NO.9 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.6/2016 in Civil Appeal No.446/2013

KAMLA SHANKAR DUBEY & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(for impleadment and office report)

Date : 23/01/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

[IN CHAMBERS]

For Appellant(s) Mr. Balraj Dewan,Adv.

For Respondent(s) Mr. Ravindra Kumar,Adv.

Mr. Vikrant Singh Bais,Adv.

Ms. Shalu Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, learned counsel for the respondent is granted
four weeks' time to file reply to the application.

(ASHA& SUNDRIYAL)

COURT& MASTER (CHANDER& BALA)

COURT& MASTER